

National Labour Institute

1968. SHRI VIRENJ. SHAH: Will the Minister of LABOUR be pleased to state:

(a) what are the terms of reference under which the National Labour Institute has undertaken to carry out a study on the circumstances and implications of police involvement in industrial disputes; and

(b) whether the study would cover cases of police involvement in industrial disputes in sectors like Bombay and Calcutta?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) The National Labour Institute was requested by the Delhi Police to advise them on the training to be given to police personnel in dealing with industrial relations. To suggest an appropriate training programme, a brief study in the industrial areas of Naraina, Okhla and Faridabad has been taken up by the Institute, which is expected to be completed by- February, 1981.

(b) No, Sir.

Worker's Education Scheme

1969. SHRI B. IBRAHIM : Will the Minister of LABOUR be pleased to state :

(a) the success of the workers Education scheme launched by Central Government in controlling the unrest and chaos among the labour class in our country ;

(b) whether this scheme is only meant for the labourers of urban areas ;

(c) if not, how many rural areas have been covered under this scheme particularly in Karnataka :

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(d) what are the benefits the working class is going to get under this scheme ; and

(e) what is the total amount being spent on th every year ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) Workers' Education Scheme has been assessed by individual experts/ Committees on various occasions in the past. They have observed that the Scheme has been successful in improving the process of collective bargaining, inter-union relations and in making workers better aware of their duties and responsibilities.

(b) Workers' Education Scheme is not confined to urban areas bin covers industrial undertakings, mines and plantations wherever they be. It has also been extended recendy to rural workers, workers in the unorganised and small scale sectors.

(c) The Regional Centres at Bangalore, Mangalore and Kubli in Karnataka State have covered rural areas in the districts of Kolar, Tum-kur, Belgaum, South Canara, Shi-moga, Bijapur and Bidar.

(d) The Scheme broadly serves the following objectives:

(i) It will equip all sections of workers, including rural workers towards their effective participation in. the social and economic development of the country.

(ii) It develops leadership amongst the workers and will thereby strengthen the trade union movement.

(e) The amounts spent under the Scheme in the last ten years have been as follows:—

Year	Amount	Amount (Rs. in lakhs)
1970-71	71,52,418.07	71.52
1971-72	75,04,359.93	75.04
1972-73	75,29,318.50	75.29
1973-74	81,68,806.49	81.68
1974-75	98,50,841.46	98.51
1975-76	1,17,68,190.18	117.68
1976-77	1,20,40,203.54	120.40
1977-78	1,32,57,160.35	132.57
1978-79	1,42,29,608.13	142.30
1979-80	1,51,62,553.89	151.63

Shifting of office of the Labour Bureau

1970. SHRI S. KUMARAN: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that certain offices (section) of Labour Bureau have recently been shifted from Simla to Chandigarh;

(b) if so, what are the details thereof;

(c) what is the number of employees who have to shift to Chandigarh ;

(d) what is the number of employees who have already joined at Chandigarh •

(e) what is the number of those who have not joined at Chandigarh so far;

(f) whether Government have received any recommendations from Members of Parliament requesting cancellation of their transfers;

(g) if so, what are the details thereof; and

(h) what decision has been taken by Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI P. VENKATA REDDY): (a) Yes, Sir.

(b) A part of Fresh Family Living Survey, Wages Section and a part of Library have been shifted.

(c) 14.

(d) 9-

(e) 5-

(f) Yes, Sir.

(g) Requests have been made for cancellation of the shifting of these Sections from Simla to Chandigarh.

(h) The shifting of one individual has been stayed on compassionate grounds.